

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 319**

IA-190/2023 IA-1712/2023 IA-4952/2022

In

IB-306(ND)/2022

**IN THE MATTER OF:**

M/s Paramveer Distributors Private Limited

**.....APPLICANT/PETITIONER**

Vs.

M/s Pushpa Builders Limited

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Suspended Board : Mrs. Neelam Rana Tewari - In IA No.  
4952/2022- Mr. Mayank Goel and  
Mr. Manav Gupta, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.05.2023.**

**Sd/-**  
**(Court Officer)**